

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A./020/972/2015  
Date of Order : 12-04-2018

Between :

D.Ranga Rao S/o D.Durga Rao,  
Aged about 45 years, Working as  
Postal Assistant, Head Post Office,  
Eluru, Eluru Division,  
West Godavari. ....Applicant

AND

1. The Union of India, rep by :  
The Chief Postmaster General,  
A.P. Circle, Hyderabad.1.
2. The Postmaster General,  
Vijayawada Region, Vijayawada.
3. The Director of Postal Services / ,  
Liaison Officer, S.C./S.T.Cell,  
O/o The postmaster General,  
Vijayawada Region, Vijayawada.
4. The Superintendent of Post Offices,  
Eluru Division, District West Godavari.
5. The Head Postmaster,  
Head Post Office, Eluru,  
Eluru Division, West Godavari District. ....Respondents

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Counsel for the Applicant: Mr.

Counsel for the Respondents : Mr. T. Hanumantha Reddy, Sr. PC for CG

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CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER  
THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member )

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member )

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Heard Mrs. Rachana Kumari, learned counsel appearing for the applicant and Mr. Jose Kollanur representing Mr. T. Hanumantha Reddy, learned Senior Panel Counsel for Central Government for Respondents.

2. Mrs. Rachana Kumari, learned counsel appearing for the applicant submits that the applicant wants to withdraw the Original Application on the ground that the charges levelled against him have been dropped.

3. The Original Application is therefore dismissed as withdrawn. No order as to costs.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 12<sup>th</sup> April, 2018.  
Dictated in Open Court.

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